

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 44

**IA 1402/2020 IA 1443/2020 IA 1860/2020 IA 1970/2020 IA 2020/2020**  
**IA 116/2021 IA 1261/2022 IA 318/2021 IA 2146/2021 IN**  
**C.P.(IB)2300/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING ON 23.09.2022**

NAME OF THE PARTIES:      **Bank Of India**  
                                               **V/s**  
                                               **Mahavir Roads & Infrastructure Pvt Ltd,**

*Appearance (via video-conference):*

For the Applicant                    : None present

For the Respondent

IN I.A. 1402/2020,

1443/2020,2020/2020 : Adv. Garima Mehrotra a/w Khushi Sharma  
for intervener

in IA 1970/2020                    : Adv Raghvendra Mehrotra

43(1) Read with 44(1),66(1) 60(5), 7 of the IBC, 2016

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**ORDER**

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 07.11.2022.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)